

Fourteenth Loksabha

Session : 4

Date : 10-03-2005

Participants : Aiyar Shri Mani Shankar, Dev Shri Sontosh Mohan, Patil Smt. Suryakanta

Title: Papers Laid on the Table by members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF PETROLEUM & NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table a copy of the Petroleum (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 4 (E) in Gazette of India dated the 4th January, 2005 under sub-section (4) of section 29 of the Petroleum Act, 1934.

(Placed in Library. See No. LT 1649/05)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table-

(1) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Weighbird India Limited and the Bharat Brakes and Valves Limited for the year 2002-2003, within the stipulated period of nine months after the close of the financial year.

1. A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Weighbird India Limited, the Bharat Brakes and Valves Limited and the Reyrolle Burn Limited for the year 2003-2004 within the stipulated period of nine months after the close of the financial year.

(Placed in Library. See No. LT 1650/05)

... (*Interruptions*)

MR. SPEAKER: Nothing else should be recorded.

(*Interruptions*) ... *

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabha:-

ELEVENTH LOK SABHA

1. Statement No. XXXIII Fourth Session, 1997.

(Placed in Library. See No. LT 1651/05)

TWELFTH LOK SABHA

2. Statement No. XXXIV Second Session, 1998.

(Placed in Library. See No. LT 1652/05)

3. Statement No. XXVII Third Session, 1998.

(Placed in Library. See No. LT 1653/05)

4. Statement No. XXX Fourth Session, 1999.

(Placed in Library. See No. LT 1654/05)

THIRTEENTH LOK SABHA

5. Statement No. XXX Third Session, 2000

(Placed in Library. See No. LT 1655/05)

6. Statement No. XXV Fourth Session, 2000

(Placed in Library. See No. LT 1656/05)

7. Statement No. XXIV Fifth Session, 2000.

(Placed in Library. See No. LT 1657/05)

8. Statement No. XXIII Sixth Session, 2001.

(Placed in Library. See No. LT 1658/05)

9. Statement No. XXXI Seventh Session, 2001.

(Placed in Library. See No. LT 1659/05)

10. Statement No. XVIII Eighth Session, 2001.

(Placed in Library. See No. LT 1660/05)

11. Statement No. XVI Ninth Session, 2002

(Placed in Library. See No. LT 1661/05)

12. Statement No. XIII Tenth Session, 2002.

(Placed in Library. See No. LT 1662/05)

13 Statement No. XI Eleventh Session, 2002.

(Placed in Library. See No. LT 1663/05)

14. Statement No. IX Twelfth Session, 2003.

(Placed in Library. See No. LT 1664/05)

15. Statement No. VI Thirteenth Session, 2003.

(Placed in Library. See No. LT 1665/05)

16. Statement No. V Fourteenth Session, 2003

(Placed in Library. See No. LT 1666/05)

FOURTEENTH LOK SABHA

17. Statement No. III Second Session, 2004.

(Placed in Library. See No. LT 1667/05)

18. Statement No. I Third Session, 2004.

(Placed in Library. See No. LT 1668/05)

... (*Interruptions*)

- Not Recorded